

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :



PETITION NUMBER : CP/697/(IB)/2017

NAME OF THE PETITIONER(S) : STATE BANK OF INDIA

NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTIONS & INDUSTRIES LTD

UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

| | | |
|-------------------|---|---|
| K. VISWESWARAN | Counsel for Respondent |  |
| M/S. M. J. Ganesh | Counsel for Applicant (Financial creditor) |  |

ORDER

Counsel for the applicant/Financial Creditor present. Counsel for the respondent present. Counsel for the respondent prayed for time for filing vakalat and counter. At request time is enlarged and directed to provide a copy of the counter to other side. Put up on 05.01.2018.

- sd -

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- sd -

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)